

DIVISION BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/28(KB)2021
IA(COMPANIES.ACT)/47(KB)2024, IA(COMPANIES.ACT)/74(KB)2024,
IA(COMPANIES.ACT)/25(KB)2021, IA(COMPANIES.ACT)/27(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY 2024

IN THE MATTER OF	ASGAR ANSARI VS AWESOME INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	SEC. 241(1)

Appearance (via video conferencing/physically)

Mr. Nikunj Berlia, Adv.] For the Applicant in
Ms. Mosarat Reyaz, Adv.] IA(COMPANIES.ACT)/47(KB)2024
Ms. Urvashi Jain, Adv.]

Ms. Urmila Chakraborty, Adv.] For the Respondent in
Mr. Nikunj Berlia, Adv.] IA(COMPANIES.ACT)/74(KB)2024
Ms. Mosarat Reyaz, Adv.]
Ms. Urvashi Jain, Adv.]

Mr. Deepnath Roy Choudhary, Adv.] For the Applicant in
Mr. Bhaskar Dwivedi, Adv.] IA(COMPANIES.ACT)/74(KB)2024
Ms. Jyoti Rauth, Adv.] IA(COMPANIES.ACT)/47(KB)2024

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. **IA(COMPANIES.ACT)/74(KB)2024:**
 - a. Heard, **Reserved for orders.**
3. **IA(COMPANIES.ACT)/47(KB)2024:, IA(COMPANIES.ACT)/25(KB)2021:,
IA(COMPANIES.ACT)/27(KB)2021:**
 - a. List the matter on **05.09.2024. at 12:30 p.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**